

Opening of new Central Schools in Orissa

*3. SHRI CHINTAMANI PANIGRAHI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether any new Central Schools are being opened in Orissa in 1975-76; and

(b) if so, where?

WRITTEN ANSWERS TO QUESTIONS

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (Shri D. P. YADAV): (a) There is no proposal at present under the consideration of the Kendriya Vidyalaya Sangathan to open a new Central School in Orissa in 1975-76.

(b) Does not arise.

Water Rate structure

*4. SHRI VASANT SATHE:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is a proposal to rationalise the water-rate structure for various crops in different parts of the country with a view to check the growth of emerging class of 'Waterlords'; and

(b) if so, immediate and long-term steps proposed in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b). Irrigation is a State subject and water rates, therefore, are determined by State Governments.

The water rates vary from State to State and are generally not adequate to meet the operational expenses and interest charges. The State Governments have, therefore, been urged from time to time for upward revision of water rates.

More Foodgrains Quota for States

*5. SHRI M. RAM GOPAL REDDY:
SHRI NARENDRA SINGH:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a number of States have approached the Centre for the enhancement of foodgrains quota to States owing to drought conditions in those States; and

(b) if so, the names of those States and decision of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) and (b). A statement is laid on the Table of the Sabha.

Statement

Requests are received from time to time from the State Governments for increasing supply of foodgrains from the Central Stocks. Allotments from the Central Pool are made every month to the various State Governments/ Administrations keeping in view the stocks of foodgrains in the Central Pool, the relative needs of the States and other relevant factors.

2. Requests for enhanced allocations in view of the drought conditions have been received from the Governments of Gujarat, Madhya Pradesh, Orissa, Rajasthan and West Bengal. In the case of all these States, enhanced allotments have been given for the month of November, 1974. In the case

of U.P. the State was given an enhanced allocation for October, 1974, and the same level of allocation has been maintained for November, 1974.

United States Educational Foundation in India

*6. SHRIMATI BIBHA GHOSH GOSWAMI:

SHRI JYOTIRMOY BOSU:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the United States Educational Foundation in India has lately been meeting regularly along with Indian Government nominees on it and has submitted a note to the U.G.C. and thus has been reactivated;

(b) if so, contents of the said note; and

(c) the reaction of the Government thereon?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (P.R.C.F. S. NURUL HASAN): (a) to (c). The management and direction of the affairs of the United States Educational Foundation in India is vested in a Board of Directors, which includes nominees of the Government of India. The Board has been meeting four times a year as provided in its Bye-laws and the question of its reactivation does not arise. The Foundation has not submitted any note to the University Grants Commission. However, in July, 1972, the Foundation suggested to the Commission that a meeting of Indian and American Scholars be arranged under the Chairmanship of the Chairman University Grants Commission, to review the question of the academic exchanges under the Fulbright programmes. On a reference from the Commission, the proposal was approved by the Government of India and the meeting was held in New Delhi on January 7-10-1974.

खाद्य वितरण व्यवस्था में परिवर्तन

*7. श्री शिव कुमार शास्त्री : क्या कृषि और सिंचाई मंत्रों यह बताने का कृपा करेंगे कि :

(क) खाद्य वितरण व्यवस्था में कुछ समय पहले किये गये परिवर्तनों का क्या परिणाम निकला : और

(ख) क्या उनमें कुछ और परिवर्तन करने का सरकार का विचार है और यदि हाँ, तो उनका स्वरूप क्या है ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री अणासाहिब पी० शिन्डे) : (क) और (ख) . सरकारी वितरण प्रणाली कई वर्षों से राज्य सरकारों के अधीन चलाई जा रही है , राज्य सरकारें राज्यों के अन्दर स्थित उच्च मूल्य की दुकानों पर अपना नियंत्रण रखती हैं और उनकी देख-भाल करती हैं । सरकारी वितरण प्रणाली के दायरों और उसके कार्य क्षेत्र की सरकार द्वारा नियत कालिक समीक्षा की जाती है । उन्हें समय समय पर यह परामर्श किया जाता है कि वे खाद्य वितरण प्रणाली के कार्यचालन में सुधार लाने के लिए उपाय करें ।

Allocation of foodgrains to Gujarat, Rajasthan and Orissa

*8. SHRI ANADI CHARAN DAS: SHRI ARJUN SETHI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the foodgrains allocation from the Central Pool to the States of Gujarat, Rajasthan and Orissa for October and November 1974; and

(b) whether there have been requests from these States for higher allotment?